

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	699	207	906
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	599	243	842
3	Sri Amrendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	134	134
4	Sri Debasish Kar, ADJ., (Court No. 4), Agartala	680	235	915
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	209	328	537
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	568	337	905
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	512	404	916
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. S.J., (Court No.1), Agartala	508	26	534
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. S.J., (Court No.2), Agartala	540	26	566
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	208	896	1104
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	97	1304	1401
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	195	846	1041
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	143	893	1036
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	37	484	521
15	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala (Vacant) , charge remains with Smti Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	17	662	679
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant) , charge remains with Smti.Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	44	935	979
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant) , charge remains with Smti Aparajita Singha, JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 6), Agartala	41	972	1013
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	38	885	923
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	44	959	1003
Total		5179	10776	15955
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4099	10035	14134
Total		4099	10035	14134
2	Family Court, Agartala	568	337	905
3	Addl. Judge, Family Court, Agartala	512	404	916
Total		1080	741	1821
Grand Total		5179	10776	15955

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022

Court- wise pendency of Cases as on 30.06.2022

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Paul, District and Sessions Judge, Udaipur	200	158	358
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	244	136	380
3	Sri Subhra Nath, Judge, Family Court, Udaipur	191	255	446
4	Sri Tapan Debbarma, CJ (Sr. Div) & ASST. S.J., Udaipur,,	225	55	280
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	72	243	315
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	30	334	364
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	399	409
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	388	398
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	18	683	701
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	7	764	771
Total		1007	3415	4422

Station-wise pendency of Cases as on 30.06.2022

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	791	1713	2504
2	Amarpur	25	1447	1472
Total		816	3160	3976
3	Family Court, Udaipur	191	255	446
Grand Total		1007	3415	4422

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	665	253	918
2	Sri Uttam Hrishi Das, Judge, Family Court, Belonia	133	101	234
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	86	49	135
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	37	432	469
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	155	486	641
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	46	398	444
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	9	210	219
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	36	140	176
Total		1167	2069	3236
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	989	1618	2607
2	Sabroom	45	350	395
Total		1034	1968	3002
3	Family Court, Belonia	133	101	234
Grand Total		1167	2069	3236

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	165	126	291
2	Smti Jhuma Datta Choudhury Additional District and Sessions Judge, Kailashahar	18	96	114
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	155	224	379
4	Smti Lopamudra Dasgupta, CJ (Sr. Div) & ASST. S.J., Kailashahar	191	12	203
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	94	523	617
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	189	308	497
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	58	170	228
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	41	245	286
		911	1704	2615
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	756	1480	2236
Total		756	1480	2236
2	Family Court , Kailashahar	155	224	379
Grand Total		911	1704	2615

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Dharmanagar	490	459	949
2	Additional District & Sessions Judge Dharmanagar, (Vacant) Charge remains with Sri Yoginder Pal, Judge Family Court, Dharmanagar	28	46	74
3	Shri Yoginder Pal, Judge, Family Court, Dharmanagar	255	201	456
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	178	32	210
5	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	99	345	444
6	Ms. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	171	476	647
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	82	332	414
8	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	1	198	199
9	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	4	174	178
Total		1308	2263	3571
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1048	1690	2738
2	Kanchanpur	5	372	377
Total		1053	2062	3115
3	Family Court, Dharmanagar	255	201	456
Grand Total		1308	2263	3571

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	221	434	655
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	26	104	130
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	183	563	746
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	92	387	479
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	50	268	318
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	225	271	496
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	33	831	864
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	65	806	871
Total		895	3664	4559
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	546	1652	2198
2	Bishalgarh	323	1908	2231
Total		869	3560	4429
3	Family Court , Sonamura	26	104	130
Grand Total		895	3664	4559

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	182	345	527
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	96	89	185
3	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	81	35	116
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	24	810	834
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	46	1016	1062
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	1068	1088
Total		449	3363	3812
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	353	3274	3627
Total		353	3274	3627
2	Judge, Family Court, Khowai	96	89	185
Grand Total		449	3363	3812

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Court- wise pendency of Cases as on 30.06.2022				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Sarkar, District and Sessions Judge, Ambassa	79	173	252
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	13	102	115
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	12	10	22
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	47	6	53
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	30	87	117
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	11	87	98
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	111	162	273
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	493	497
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	48	482	530
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	273	282
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	9	147	156
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Ganda Twisa	0	33	33
13	Sri Thomas Lalditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Ganda Twisa	2	47	49
Total		375	2102	2477
Station-wise pendency of Cases as on 30.06.2022				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	180	455	635
2	Kamalpur	163	1137	1300
3	Longtharai Valley	18	420	438
4	Gandacherra	2	80	82
Total		363	2092	2455
5	Family Court, Ambassa	12	10	22
Grand Total		375	2102	2477

District-wise pendency of Civil and Criminal Cases as on 30.06.2022				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5179	10776	15955
2	Gomati District, Udaipur	1007	3415	4422
3	South Tripura District, Belonia	1167	2069	3236
4	Unakoti Judicial District, Kailashahar	911	1704	2615
5	North Tripura District, Dharmanagar	1308	2263	3571
6	Sepahijala District, Sonamura	895	3664	4559
7	Khowai District, Khowai	449	3363	3812
8	Dhalai District, Ambassa	375	2102	2477
Total		11291	29356	40647

